

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2409/2001

New Delhi this the 13th day of September, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

Shri Ashok Kumar Mukherjee
S/o Shri Ajit Kumar Mukherjee
R/o F3/334, Andrews Ganj
New Delhi-110 049.

... Applicant

(By Shri Surinder Singh, Advocate)

-versus-

1. Union of India through
the Director General of Works
'C' Wing, Nirman Bhawan
New Delhi-110 011.

2. The Superintending Engineer
Co-ordination Circle (Civil)
C.P.W.D., 1st Floor
Indra Prastha Bhavan
New Delhi -110 002.

... Respondents

O R D E R (ORAL)

Justice Ashok Agarwal:-

By the present OA, applicant seeks direction to the respondents to grant him second upgradation in terms of the Assured Career Progression Scheme. Applicant had been granted his first upgradation in the year 1987. He is accordingly entitled for second upgradation with effect from 9.8.1999 i.e. after a period of 12 years from his first upgradation. The said upgradation is being denied to him. Applicant has made representations on 31.12.1999, 4.10.1999 and 21.5.2001 at Annexure A3 collectively. No decision thereon has so far been taken.

[Signature]

9

2. In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself even without issuance of notices with a direction to the respondents to pass suitable orders on the aforesaid representations and intimate their decision to the applicant expeditiously and within a period of four weeks from the date of service of this order. We direct accordingly.

3. Present OA is disposed of in the aforesated terms.

V.K. Majotra

(V.K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/sns/